GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA STARRED QUESTION NO. 75* TO BE ANSWERED ON 23.07.2021

Forest Cover

*75. SHRI UTTAM KUMAR REDDY NALAMADA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the total area currently under forest cover in the country along with its percentage share out of the total geographical area;
- (b) the details of forest area that is covered by monoculture plantations and plantations with only five or less species;
- (c) the details of natural forest land diverted for industrial use during the last five years along with the funds allocated to each State for the purpose of compensatory afforestation during the said period, State/UT-wise;
- (d) the area of land covered under afforestation programmes along with the area having mono culture plantations and plantations with five or less species during the last five years, State/UT-wise; and
- (e) the steps taken/proposed to be taken by the Government to make compensatory afforestation plantations more bio-diverse?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BHUPENDER YADAV)

(a) to (e) The statement is laid on the table of the House.

Statement refer to in reply to part (a) to (e) of Lok Sabha Starred Question No. 75 due for reply on 23.07.2021 regarding Forest Cover by Shri Uttam Kumar Reddy Nalamada.

- (a) Forest Survey of India (FSI), Dehradun, an organization under the Ministry carries out the assessment of forest cover of the country biennially since 1987 and the findings are published in India State of Forest Report (ISFR). As per ISFR 2019, the total forest and tree cover of the country is 8,07,276 square kilometers which is 24.56 % of the geographical area of the country.
- (b) The Ministry does not collect information on monoculture plantations or plantations with five or less species. The information regarding area covered under monoculture plantations and plantations with five or less species, as per details provided by respective State/UT Forest Departments is given in **Annexure-I**.
- (c) During the last five years, a total of 275.12 hectare forest land has been diverted under the category of industry. The State/UT wise funds disbursed by the Ad-hoc CAMPA during the year 2016-17 to 2019-20 is given in **Annexure-II**.
 - After coming into force of the Compensatory Afforestation Fund (CAF) Act, 2016 with effect from 30.09.2018, an accumulated amount of ₹ 48,477.77 crore has been disbursed by the National Authority between 29.08.2019 to 31.01.2021 to 31 States/UTs who have established the State Compensatory Afforestation Fund (State Fund) under public accounts of such States and reconciled the amount head wise and component wise. The details are given in **Annexure-III& IV.** The above includes funds for the purpose of Compensatory Afforestation also.
- (d) The area covered under various afforestation and tree planting programmes in the country, State/UT-wise, during last 5 years is given in **Annexure-V**. The Ministry does not collect information on monoculture plantations and plantations having five or less species on monthly/annual basis.
- (e) As per provisions of the Forest (Conservation) Act, 1980, Forest Conservation Rules and Guidelines, as far as practicable, a mixture of local indigenous species are planted and monoculture of the species is avoided. The States are also taking plantation of local species in the areas identified for compensatory afforestation for ensuring the biodiversity in these areas.

Annexure I Annexure referred to in reply to part (b) of the Lok Sabha Starred Question No. 75 due for answer on 23.07.2021 regarding 'Forest Cover'

Sl. No.	State/UT	Area under Monoculture plantations and plantation with five or less species		
1	Andhra Pradesh	8543 hectare under monoculture plantation and 26196 hectare under		
1	Andma Pladesh	mixed plantation consisting of five or less species.		
2	Arunachal Pradesh	3158.1 hectare of bamboo and cane plantation.		
3	Assam	2417.22 hectare (250 hectare monoculture plantation and remaining 2167.22 hectare planted with two to five species).		
4	Bihar	179663.81 hectare plantation of five or less than five species of plants.		
5	Chhattisgarh	Not received from the State		
6	Delhi	Nil		
7	Goa	11944.38 hectare		
8	Gujarat	Nil		
9	Haryana	Not available in the State		
10	Himachal Pradesh	No such data exists for the State of Himachal Pradesh.		
11	Jammu & Kashmir	A mix of local species is being planted in all afforestation works in the UT of J&K.		
12	Jharkhand	Not received from the State		
13	Karnataka	409232.04 hectare under monoculture plantation		
14	Kerala	143396.421 hectare under monoculture plantation and 13449.93 hectare under plantation with five or less species.		
15	Madhya Dradash	Not received from the State		
16	Madhya Pradesh Maharashtra	525.134 hectare monoculture plantation		
17	Manipur	No monoculture plantation has been taken up, 7081.94 hectare of mixed plantation was taken up during 2020-21.		
18	Meghalaya	17708.93 hectare monoculture planation and other plantation with five or less species.		
19	Mizoram	Not received from the State.		
20	Nagaland	Not received from the State		
21	Odisha	No monoculture plantation has been undertaken.		
22	Punjab	Not received from the State		
23	Rajasthan	Nil		
24	Sikkim	Not received from the State		
25	Tamil Nadu	Not received from the State		
26	Telangana	203161 hectare of monoculture plantation		
27	Tripura	No such data is maintained in the State.		
28	Uttar Pradesh	Not received from the State		
29	Uttarakhand	1816.93 hectare monoculture plantation		
30	West Bengal	Not received from the State		
31	A & N Islands	14915.4 hectare (including 1593 hectare of Red Oil Palm and 565 .108 hectare of rubber plantation)		
32	Chandigarh	Not received from the State		
33	Dadra & Nagar Haveli	Not received from the State		
34	Daman & Diu	Not received from the State		
35	Lakshadweep	Nil		
36	Puducherry	Not applicable as there is no recorded reserve forest area in the Puducherry.		

Annexure referred to in reply to part (c) of the Lok Sabha starred Question No. 75 due for answer on 23.07.2021 regarding 'Forest Cover'

	State/UT wise funds disbursed by Ad-hoc CAMPA (₹ in crore)					
Sl.	State/UT	2016-17	2017-18	2018-19	2019-20	
No.						
1.	Andaman & Nicobar Islands	0.00	1.33	1.56		
2.	Andhra Pradesh	89.00	97.00	104.47		
3.	Arunachal Pradesh	150.00	0.00	354.15		
4.	Assam	30.00	70.00	45.84		
5.	Bihar	33.00	30.31	46.62		
6.	Chandigarh	1.00	1.13	1.27		
7.	Chhattisgarh	280.00	0.00	0.00		
8.	Dadar & Nagar Haveli	0.00	0.00	0.00		
9.	Daman & Diu	0.00	0.00	0.00		
10.	Delhi	4.00	0.00	0.00		
11.	Goa	0.00	0.00	0.00		
12.	Gujarat	99.00	27.00	212.66		
13.	Haryana	18.00	80.00	144.20		
14.	Himachal Pradesh	150.62	120.00	132.52		
15.	Jammu & Kashmir	102.00	69.00	0.00	101.77	
16.	Jharkhand	149.00	234.00	286.25		
17.	Karnataka	85.12	86.00	101.40		
18.	Kerala	0.00	8.00	14.61		
19.	Lakshadweep	0.00	0.00	0.00		
20.	Madhya Pradesh	140.00	200.00	268.76		
21.	Maharashtra	205.00	199.00	225.00		
22.	Manipur	15.00	29.50	24.85		
23.	Meghalaya	0.00	7.00	0.00		
24.	Mizoram	7.73	6.85	8.30		
25.	Nagaland	0.00	0.00	0.00		
26.	Odisha	426.00	509.00	554.00		
27.	Puducherry	0.00	0.00	0.00		
28.	Punjab	66.00	64.00	79.20		
29.	Rajasthan	148.06	179.00	182.03		
30.	Sikkim	9.00	0.00	0.00		
31.	Tamil Nadu	9.00	12.68	7.00		
32.	Telangana	117.00	127.00	237.38		
33.	Tripura	12.00	7.10	16.70		
34.	Uttar Pradesh	97.00	144.00	150.60		
35.	Uttarakhand	170.71	96.00	303.00		
36.	West Bengal	21.00	0.00	21.22		
	GRAND TOTAL	2,634.24	2,404.90	3,523.58	101.77	

Annexure referred to in reply to part (c) of the Lok Sabha Starred Question No. 75 due for answer on 23.07.2021 regarding 'Forest Cover'

Sl. No.	Name State/UTs	National Authority (₹ in crore) Funds transferred between 29.08.2019 to 31.01.2021 (₹ in crore)		
1	Andaman & Nicobar	16.41		
2	Andhra Pradesh	1734.81		
3	Arunachal Pradesh	1588.72		
4	Assam	560.81		
5	Bihar	522.95		
6	Chandigarh	11.38		
7	Chhattisgarh	5791.70		
8	Goa	238.16		
9	Gujarat	1484.60		
10	Haryana	1282.65		
11	Himachal Pradesh	1660.72		
12	Jammu & Kashmir	764.54		
13	Jharkhand	4158.02		
14	Karnataka	1350.37		
15	Kerala	81.59		
16	Ladakh	249.27		
17	Madhya Pradesh	5196.69		
18	Maharashtra	3844.24		
19	Manipur	309.76		
20	Meghalaya	163.31		
21	Mizoram	212.98		
22	Odisha	5933.98		
23	Punjab	1040.84		
24	Rajasthan	1748.26		
25	Sikkim	392.36		
26	Tamil Nadu	113.42		
27	Telangana	3110.38		
28	Tripura	183.65		
29	Uttar Pradesh	1819.63		
30	Uttarakhand	2675.09		
31	West Bengal	236.48		
	Total	48477.77		

Annexure referred to in reply to part (c) of the Lok Sabha Starred Question No. 75 due for answer on 23.07.2021 regarding 'Forest Cover'

State	State wise approved annual plan of operation by National Authority for the financial year 2019-20 and 2020-21. (Rs. In Crore)				
Sl. No.	Name State/UTs	Year 2019-20	Year 2020-21		
1	Andaman & Nicobar	0.00*	2.13		
2	Andhra Pradesh	322.97	330.82		
3	Arunachal Pradesh	0.00*	155.46		
4	Assam	55.89	88.34		
5	Bihar	140.18	239.47		
6	Chandigarh	1.87	2.26		
7	Chhattisgarh	848.51	1346.92		
8	Goa	0.00*	19.55		
9	Gujarat	17.95	32.68		
10	Haryana	0.00***	240.69		
11	Himachal Pradesh	96.84	203.95		
12	Jammu & Kashmir	145.82	158.38		
13	Jharkhand	0.00***	184.83		
14	Karnataka	399.29	376.56		
15	Kerala	146.22	212.94		
16	Ladakh	0.00*	15.79		
17	Madhya Pradesh	506.38	860.96		
18	Maharashtra	499.38	599.32		
19	Manipur	30.36	27.79		
20	Meghalaya	0.00*	33.97		
21	Mizoram	19.23***	32.66		
22	Odisha	610.52*****	773.39		
23	Punjab	64.73****	177.85		
24	Rajasthan	267.69	280.98		
25	Sikkim	54.38	66.90		
26	Tamil Nadu	0.00*	66.63		
27	Telangana	510.00	483.78		
28	Tripura	16.74	21.51		
29	Uttar Pradesh	285.68	442.01		
30	Uttarakhand	218.00	353.64		
31	West Bengal	70.07	74.00		
	Total	5328.7	7906.16		

^{*} APO not submitted.

^{**} The Jammu & Kashmir State Authority was notified on 08.01.2020.

^{***} APO was approved 'in-principle' subject to furnishing additional information, which the State did not provide.

^{****} APO was approved ex-post facto in 2020-21.

^{*****} Activities' amounting to Rs. 18.00 crore for the APO (2019-20) was approved in the 6^{th} meeting of EC held on 27^{th} and 28^{th} of May, 2020.

Annexure V
Annexure referred to in reply to part (d) of the Lok Sabha Starred Question No. 75 due
for answer on 23.07.2021 regarding 'Forest Cover'
Land Area (in ha) Covered under Afforestation (As reported under Twenty Point Programme)

Name of State/UT	2016-17	2017-18	2018-19	2019-20	2020-21
Andhra Pradesh	274635	229409	312186	190432	227880.32
Arunachal Pradesh	NR	NR	1614	108	969
Assam	NR	NR	NR	NR	11917.78
Bihar	43279	35114	21446	10588	61151.43
Chhattisgarh	98697	26037	81644	18737	66997.97
Goa	38	15	24	30	286.5
Gujarat	168733	177148	31712	25149	206839.07
Haryana	25474	17000	15639	21022	18055
Himachal Pradesh	10052	9200	23406	20261	31284.39
Jammu and Kashmir*	7307	11371	NR	4526	62143.84
Jharkhand	21005	22729	15490	31476	37262.18
Karnataka	61686	62108	41596	40304	80723
Kerala	46695	1923	1222	NR	21939.26
Madhya Pradesh	99197	NR	NR	76708	87700
Maharashtra	42100	37393	206615	501416	42831.32
Manipur	12247	6442	5281	1856	8697.04
Meghalaya	NR	2743	780	785	765.19
Mizoram	4050	4020	4407	4425	4436.28
Nagaland	NR	NR	612	640	1992.3
Orissa	401452	382364	73994	84130	170949.97
Punjab	5469	6845	12177	24712	22622.22
Rajasthan	66815	43873	34798	24533	33511.32
Sikkim	3376	365	41	2510	4546.02
Tamil Nadu	39790	33147	40882	14532	36034
Telangana	438059	489673	453325	564760	407140.99
Tripura	4070	4858	8112	33747	8297.27
Uttarakhand	18251	21397	20713	22396	33183.53
Uttar Pradesh	92128	51513	NR	347670	398069.23
West Bengal	2722	10653	NR	NR	112860.47
A & N Islands	1125	713	3896	2421	2638.45
Chandigarh	178	176	180	123	147.57
D & N Haveli	220	200	21	225	1432
Daman & Diu	10	15	NR	60	44.25
Delhi	1299	NR	NR	3956	4727.84
Lakshadweep	NR	NR	NR	NR	0.73
Puducherry	250	63	52	80	994.07
Total:	1990409	1688507	1411865	2074319	2211072

^{*2020-21} Data includes both Ladakh and J&K

NR- Not Reported